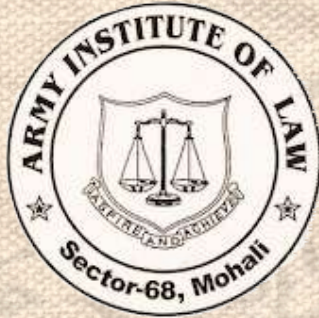
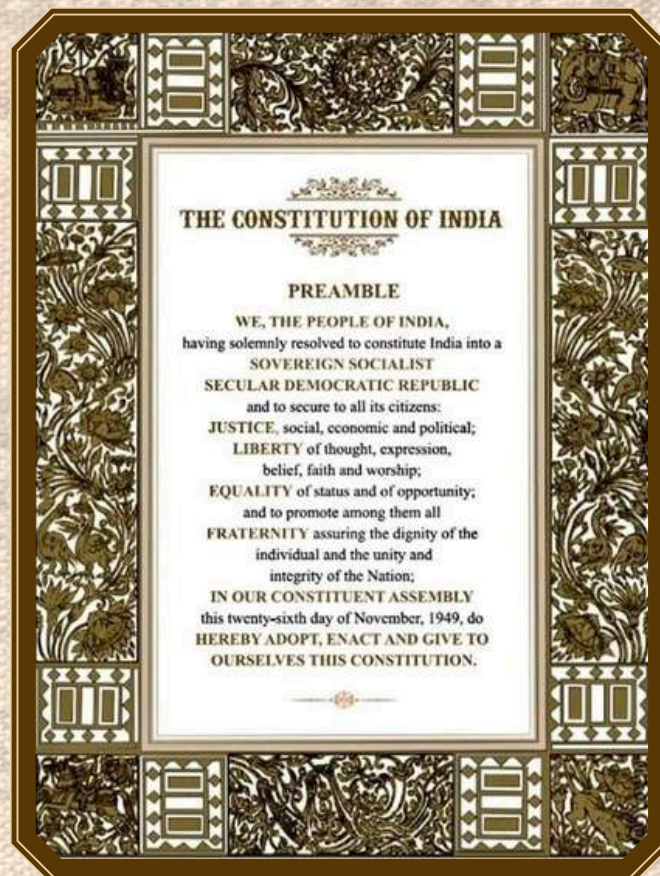

Army Institute of Law



AIL NATIONAL SEMINAR 2024

(In collaboration with IQAC)

MODERN CONSTITUTIONALISM: EVOLVING PRINCIPLES AND CONTEMPORARY CHALLENGES



26 OCTOBER 2024



MODERN CONSTITUTIONALISM: EVOLVING PRINCIPLES AND CONTEMPORARY CHALLENGES

Modern constitutionalism represents the dynamic interplay between enduring principles and contemporary challenges faced by democratic societies worldwide. This seminar explores the evolution of constitutional frameworks and the innovative responses to emerging issues in the 21st century.

The principles underpinning constitutionalism have deep historical roots, emphasizing the rule of law, separation of powers, protection of fundamental rights, and the establishment of checks and balances. These principles continue to adapt in response to changing societal values, technological advancements, and global interconnectedness. The evolution of constitutional interpretation, the role of judicial review, and the impact of international law on domestic constitutions are key areas of focus in understanding how constitutionalism remains relevant and robust.

In the modern era, constitutionalism faces unprecedented challenges that test its resilience and adaptability. Issues such as the rise of populism, threats to judicial independence, digital privacy concerns, and the need for inclusive governance highlight the complexities of maintaining constitutional order. Additionally, global crises like pandemics, climate change, and economic instability demand innovative constitutional responses to protect public welfare while safeguarding individual rights.

Papers are invited from academicians, researchers, professionals, students, etc. doing research and work on the below-mentioned sub-themes.

Sub-Themes-

- Constitutional Amendments and Reforms
- Climate Change and Environmental Constitutionalism
- Gender and Sexuality Rights and Constitutionalism
- Digital Age and Constitutionalism
- Constitutional Crisis, Responses and Judicial Interpretations

PROCEDURE

IMPORTANT DATES-

The submissions are to be sent on- ainationalseminar2024@gmail.com

- **Submission of Abstract**
28th August, 2024
- **Confirmation of Acceptance of Abstract**
4th September, 2024.
- **Submission of Full Paper with Registration fee**
3rd October, 2024

SUBMISSION GUIDELINES-

1. An abstract of 250-300 words accompanied by details of the author containing his/her email ID, contact number and postal address should be sent. The full paper should be single-authored and between 3000-5000 words.
2. Mentioning the sub-theme is mandatory.
3. It must be typed in Times New Roman, font size 12 on A4 size paper with a 1.5" margin on all sides with 1.5-line spacing using MS Word.
4. ILI citation pattern must be strictly adhered to while submitting the abstracts and full paper.
5. Certificates will be awarded to everyone.
6. The papers presented in the seminar will be published as seminar proceedings in the form of a book.
7. One Best Paper Presenter Award will be given on the basis of the assessment of the resource persons.

REGISTRATION-

The Registration Fee will be as under: -

- Academicians and Professionals- Rs. 1000/-
- Research Scholars and Students- Rs. 500/-

Note- A link for the payment of registration fee alongwith the registration form will be provided via email to the participants after confirmation of acceptance of their abstract.

ORGANIZING COMMITTEE-

- **Advisory Member-** Dr. Tejinder Kaur (Principal) Army Institute of Law, Mohali
- **Faculty Coordinators-** Dr. Vibhuti Jaswal (Asst. Prof. of Law) and Ms. Gurleen Kaur (Asst. Prof. of law)
- **Student Coordinators-** Ms. Ipsita Balodi (4th Year) and Ms. Udita Samyal (3rd Year)